

No. 5568 /Misc./Gaz./Shd./KKD

Dated: 19.06.2025

To,

The Registrar General
High Court of Delhi
New Delhi



Subject: **Roster for Judicial Magistrates First Class (JMFCs) of NI Act (Digital Court) of Shahdara District, Karkardooma Courts, Delhi**

Sir,

As desired by you, enclosed please find the required information on the captioned subject.

Thanking you.

Yours sincerely,


(Mohd. Ehtesham)

Principal District & Sessions Judge, Officiating,
Shahdara District, Karkardooma
Courts, Delhi

Encl.: Roster of Shahdara District, Karkardooma Courts, Delhi

No. 5569-5578 /Misc./Gaz./Shd./KKD

Dated: 19.06.2025

Copy for information to:

1. PS to the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. PS to the Principal District & Sessions Judge, East District, KKD Courts, Delhi.
3. PS to the Principal District & Sessions Judge, North-East District, KKD Courts, Delhi.
4. PS to the Principal District & Sessions Judge, Shahdara District, KKD Courts, Delhi
5. The Chief Judicial Magistrate, East District, KKD Courts, Delhi.
6. The Chief Judicial Magistrate, North-East District, KKD Courts, Delhi.
7. The Chief Judicial Magistrate, Shahdara District, KKD Courts, Delhi.
8. The General Secretary, Shahdara Bar Association, KKD Courts, Delhi.
9. The Website Committee, Tis Hazari Courts, KKD Courts, Delhi
10. R&I Branch for uploading on LAYERS.


Principal District & Sessions Judge (Officiating)
Shahdara District, Karkardooma
Courts, Delhi

**ROSTER FOR JUDICIAL MAGISTRATES FIRST CLASS
(JMFCs) of NEGOTIABLE INSTRUMENT ACT (DIGITAL
COURT) OF SHAHDARA DISTRICT, KARKARDOOMA
COURTS, DELHI**

Sl. No.	Court	District	Days	Location/ Court Room No.
1	Mr. Vinod Kumar	Shahdara	Monday Tuesday Wednesday	G-7 New Building
2	Ms. Nishi Jindal	Shahdara	Thursday Friday Saturday	G-7 New Building